

No. DSJ/E/SML/Appt/SKC/2006-18-13688 to 13706
OFFICE OF DISTRICT AND SESSIONS JUDGE, SHIMLA
CIVIL AND SESSIONS DIVISION, SHIMLA AT CHAKKAR
HIMACHAL PRADESH

Dated: Shimla-5, the 15th September, 2018.

"ADVERTISEMENT NOTICE"

Applications on prescribed format are invited from the desirous candidates of General Category for filling up one clear cut and one anticipated post of Class-IV {Safai Karamchari/Chowkidar-cum-Safai Karamchari} in the Pay Scale of ₹4900-10680+1300 Grade Pay plus usual allowances as admissible under the Rules having passed atleast matriculation examination on following format:-

*"Application for the posts of Class IV
{Safai Karamchari/Chowkidar-cum-Safai Karamchari}"*

1. Name :
2. Father's/Husband name :
3. Date of birth :
{attested copy of certificate be annexed}
4. Educational Qualification :
{attested copy of certificate be annexed}
5. Experience, if any :
{attested copy of certificate be annexed}
6. Category :
{attested copy of certificate be annexed}
7. Permanent address :
8. Correspondence address and Mobile :
number, if any.
9. Name and Registration number of :
Employment Exchange, if any.

Date: _____ Name and signature of the applicant

DECLARATION

I, _____ the above named applicant solemnly affirm and declare that the particulars given by me herein above are true and correct to my personal knowledge. In case any false and fictitious fact is found, I shall be responsible therefor.

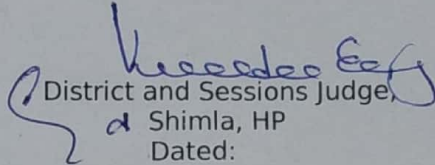
Date: _____ Name and signature of the applicant

The candidate(s) should not below 18 years and more than 45 years of age as on 01.01.2018 {relaxation in upper age limit as per Rules will be granted}. The applications complete in all respect along with attested copies of certificates should reach this office on or before 30th September, 2018. The applications which will be found incomplete or received after last date will not be entertained and shall stand rejected without any intimation to candidates concerned.

For the post of Safai Karamchari, the experience as

Safai Karamchari shall be taken into consideration. The experience for the aforesaid posts shall be taken into consideration, if the attested copies of the experience certificates have been attached with the application form and the original documents are shown at the time of interview.

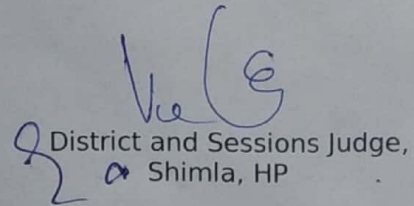
The number of vacancies, as shown above may increase or decrease in future, due to administrative exigencies. The Words "*Application for the posts of Class IV{Safai Karamchari/ Chowkidar-cum-Safai Karamhcari}*" should be super scribed on top of the application form. No TA/DA shall be paid to the candidates called for the interview/viva voce.


District and Sessions Judge,
Shimla, HP
Dated:

Endst:No. As above. |

Copy for information and necessary action to:-

1. ~~The Registrar General, High Court of Himachal Pradesh.~~
2. All the District and Sessions Judges in Himachal Pradesh with a request to circulate the advertisement notice in all the Subordinate Courts in their respective Civil and Sessions Division and display the same on their respective notice board for wide publicity.
3. All the Judicial Officers of this Civil and Sessions Division with a request to get the advertisement notice displayed on the notice board of their respective Courts for wide publicity.
4. The Regional Employment Exchange Officer/Sub Employment Exchange Officers of District Shimla with a request to sponsor names of eligible candidates to this office before stipulated date i.e. 30.09.2018.
5. Sh. Vikrant Janartha, Proprietor, Janartha Advertising, Katiyar Cottage 2nd Floor, Near Local Bus Stand Sanjauli, Shimla with a request to get the aforesaid advertisement published in the Daily Newspapers namely "Divya Himachal and Punjab Kesari{HP edition}" at the earliest. He is also requested to send a copy of the papers containing the advertisement to this office for record and further necessary action.
6. The Civil Nazir of this office.
7. The System Officer of this office with a direction to upload the said notice on the website of this office.
8. Notice board of this Court.
9. Guard file.


District and Sessions Judge,
Shimla, HP